

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.210 – IA 680 of 2022
In
CP(IB) 88 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indu Corporation Pvt Ltd
V/s
Shree Narmada Architectural Systems Ltd

.....Applicant

.....Respondent

Order delivered on 30/06/2023

Coram:

Justice (Retd.) T. Krishnavalli, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Ms. Pragati Tiwari Adv. a/w. Mr. Nipun Singhvi Adv.
For the Respondent	: Mr. Arjun Sheth Adv. a/w. Mr. Rajiv Chawla, Adv. (R2)
For Income Tax	: Ms. Pankti Shah Adv. for Ms. Maithili Mehta, Adv.

ORDER

Learned counsel Mr. Arjun Sheth appears for UCO Bank. Last chance is given to file reply within seven days failing which the right to file reply will be closed.

None appears for Punjab National Bank. Last chance is given to Punjab National Bank to file reply failing which the right to file reply will be closed and the respondent will be proceeded ex-parte.

List for hearing on 07.08.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**T. KRISHNAVALLI
MEMBER (JUDICIAL)**